NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/73/(IB)/2017

NAME OF THE PETITIONER(S)

: MYLAR TRADERS

NAME OF THE RESPONDENT(S)

: NAG LEATHER PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. SANMBET HA

counsel for Respondent M. Mynth

ORDER

Counsel for both the parties present. Counsel for Petitioner complied with the provision of section 9(3)(b)(c) of I&B Code, 2016. Counsel for Respondent sought time for arguments. At request, time is enlarged. Put up on 10.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)